

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2664**  
TO BE ANSWERED ON 02.08.2016

**Notified National Parks**

2664. SHRI AJAY MISRA TENI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number and names of the sanctuaries notified as National Parks along with the date of notification;
- (b) whether incidents of corruption and poaching in many National Parks have come to light due to the absence of proper monitoring and non-constitution of monitoring committees for the said National Parks;
- (c) if so, the details thereof along with the details of the action taken in this regard;
- (d) whether the Government proposes to put in place a monitoring system in order to check the recurrence of such incidents; and
- (e) if so, the details thereof and the time by which it is likely to be done?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) Declaration/ notifying any area as National Park or Wildlife Sanctuary is the mandate of the concerned state Government. This Information is not maintained at the level of Ministry.
- (b) and (c) The management and protection of wild animals in and around the National Parks and Sanctuaries in the country is carried out by the concerned State/Union Territory Governments. The details of poaching of animals and corruption in and around the National Parks and Sanctuaries are not collated in the Ministry. However, the Ministry has received reports of death of Tigers, Elephants and Rhinos in the past. The details of poaching of these animals as per the report received in the Ministry during last three years and the current year is given below:

Name of the species	Year		
	2013-14	2014-15	2015-16
Elephant	46	21	22

Rhinoceros	41	38	23
Tiger	20 (2013)	14 (2014)	12(2015)

(d) and (e) Following monitoring system are in place in order to check the poaching of wildlife in the national parks:

- i. Information technology for improved surveillance (e-Eye system) using thermal cameras has been launched in Ratapani Wildlife Sanctuary, Corbett and Kaziranga Tiger Reserves for protection of tigers and other species.
- ii. A Rhino Task Force has been created for suggesting measures to strengthen rhino protection in the Kaziranga Tiger Reserve.
- iii. The Special Tiger Protection Force (STPF) has been made operational in the States of Karnataka (Bandipur), Maharashtra (Pench and Tadoba-Andhari) and Odisha (Similipal) with 60% central assistance under the ongoing Centrally Sponsored Scheme of Project Tiger. In-principle approval has been accorded for creation of the said force in Nawegoan-Nagzira, Melghat (Maharashtra), Kawal and Amrabad (erstwhile Nagarjunasagar Srisailam Tiger Reserve portion) Tiger Reserves (Telangana).
- iv. The Wildlife Crime Control Bureau has been set up to ensure co-ordination among various officers and State Governments in connection with the enforcement of law for control of poaching and illegal trade in wildlife and its products.

\*\*\*\*